approximately 17 lakh retired Central Government employees in receipt of pension under the various pension rules applicable to Central Government employees including those in Railways and Armed Forces of India.

(b) The Budget Estimates for the year 1990-91 provide a sum Rs. 3104 crores for meeting expenditure on payment of pension and other retirement benefits.

Complaints Against Corruption

2172. SHRI ANANTRAY DEV-SHANKER DAVE Will the PRIME MINISTER be pleased to state:

- (a) what is the number of complaints received in the Department of Administrative Reforms and Public Grievances upto March 31, 1990 regarding rruption; and
- (b) what action has been taken against the concerned person?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL PUBLIC GRIEVANCES PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The Department of Administrative Reforms and Public Grievances received between the 1st January, 1989 and the 31st December, 1989, 419 complaints of corruption and malpractices. During the first malpractices. During the three months of 1990 it has received 52 complaints on the subject. th se complaints have been sent to the concerned ministries/departments for appropriate action.

Application for Starting Ferro-Silicon Projects

2173. DR. YELAMANCHILI SIVAJI: Will the PRIME MINIS-TER be pleased to state:

- (a) the number of applications which are pending to start ferro silicon projects;
- (b) what are the guidelines issued in this regard; and

(c) what is the stage of consi deration of these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) to (c) The information is being collected and will be laid on the Table of the House.

Filling up the Posts of Chairmen-Cum MDs in Public Sector **Undertakings**

2174. SHRI RAMDAS AGAR-WAL: Will the PRIME MINIS-TER be pleased to refer to asnwer to Unstarrred Ouestion 75 given in the Rajya Sabha on the 14th March, 1990 and state:

- (a) what are the names of Public Sector Undertakings where Posts of Chairmen-cum-Managing Directors have not been filled upto date:
- (b) whether appraisal/ any survey of such Undertakings which are functioning without top posts or otherwise has been undertaken by Government during the last two vears; and
- (c) if so, what is their credibility and performance reports from investments point of view?

THE PRIME MINISTER AND THE MINISTER OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWA-NATH PRATAP SINGH): (a) As per available information, a list of Public Sector Undertakings where the posts of Chairmen-cum-Managing Directors have not been filled is annexed. (See below)

- (b) No separate appraisal/ survey is conducted of public sector undertakings where posts of Chairmen-cum-Managing Directors have not been filled up. Usually, during periods, in-charge/arrangements are always made to ensure managerial control.
 - (c) Does not arise.